

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 03.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 206/15	TP 27/17	Hearing	433(e) / 433(f)	The Pride Enterprises, Coimbatore Vs Falcon Tyres Ltd., Mysuru.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. DEEPIKA N  
FOR AGRAA LEGAL  
080-41680004  
8050781322

PETITIONER

*Deepika*

2. AMRUTHA VARSHINI M.C  
FOR JSM LAW PARTNERS  
080-22262244  
97385 12820

RESPONDENT

*M.C. Amrutha*

**ORDER**

Counsel for Petitioner is present. Counsel for Respondent is also present.  
Counsel for Respondent requested time to file vakalath. List it on 10/07/2017.

  
Member (J)

  
Member (T)